

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.302
New IA/2905/ND/2024 IN IB/204/ND/2021

IN THE MATTER OF:

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

Under Section 7 of (IBC)

Order delivered on 31.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ishaan Garg in New IA/2905/ND/2024
For the Respondent :
For the RP : Adv. Somdutta Bhattacharya, Adv. Ashish Mukhi,
Adv. Kiran Sharma, Adv. Himani Chhabra

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-2905/2021:-

Mr. Ishaan Garg Learned Counsel for the Applicant as well as Learned Counsel for the RP are present through VC.

Ld. Counsel on behalf of the RP accepts notice and seeks some time to file reply. Five days time is granted for filing reply. List the mater on
07.06.2024

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)